



Honourable Shri Justice Purushottam Bapurao Gaikwad

B.A., LL.B.

2002 -2006

Justice Purushottam Bapurao Gaikwad born on July 8, 1944. He was enrolled as an Advocate in 1970. He practised in the District Court, Osmanabad in Civil and Criminal matters and specialised in Civil matters. He worked as Additional District Government Pleader and Additional Public Prosecutor at Osmanabad. He was appointed as Additional District Judge, Nanded and Kolhapur, as Joint District Judge, Thane, Wardha and Amravati. He also worked as Additional Registrar, High Court at Bombay and at the High Court Bench at Aurangabad. He worked as District Judge, Solapur and Thane. He was also Principal Judge, City Civil & Sessions Court, Bombay. He was appointed as an Additional Judge of the Bombay High Court on December 23, 2002. He was appointed as a permanent Judge on December 20 , 2004. Retired on July 8, 2006.